

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).34094/2018

(Arising out of impugned final judgment and order dated 02-01-2018
in MP No. 1481/2017 passed by the High Court Of M.p At Indore)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

DILIP KUMAR CHOUHAN & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.136451/2018-CONDONATION OF DELAY
IN FILING)

Date : 02-07-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. Sanjay Jain, Ld. ASG.
Mr. R. Balasubramanian, Sr. Adv.
Ms. Diksha Rai, Adv.
Mr. Akshay Amritanshu, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

List the matter along with SLP (C) No. 30621 of 2011.

(POOJA CHOPRA)
COURT MASTER

(RAJINDER KAUR)
BRANCH OFFICER